

ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl./Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. **22.03.2021 to 26.03.2021** in Court Number mentioned against them as under :

<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<u>22.03.2021</u>		
1.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Mr. Justice Raj Mohan Singh	52
3.	Hon'ble Ms. Justice Jaishree Thakur	66
4.	Hon'ble Mr. Justice Deepak Sibal	23
5.	Hon'ble Mr. Justice Anupinder Singh Grewal	30
6.	Hon'ble Mr. Justice Harminder Singh Madaan	55
7.	Hon'ble Mr. Justice Gurvinder Singh Gill	64
8.	Hon'ble Mr. Justice Mahabir Singh Sindhu	29
9.	Hon'ble Mr. Justice Sudhir Mittal	38
10.	Hon'ble Mr. Justice Arun Monga	21
11.	Hon'ble Mr. Justice Girish Agnihotri	17
12.	Hon'ble Mrs. Justice Alka Sarin	48
<u>23.03.2021</u>		
1.	Hon'ble Mr. Justice Jaswant Singh Hon'ble Mr. Justice Sant Parkash	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	12
3.	Hon'ble Mr. Justice Fateh Deep Singh	14
4.	Hon'ble Mr. Justice Harinder Singh Sidhu	37

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19.3.2021

5.	Hon'ble Mrs. Justice Lisa Gill	27
6.	Hon'ble Mr. Justice B.S. Wallia	20
7.	Hon'ble Mr. Justice Rajbir Sehrawat	24
8.	Hon'ble Mr. Justice Anil Kshetarpal	16
9.	Hon'ble Mr. Justice Lalit Batra	25
10.	Hon'ble Mr. Justice Arun Kumar Tyagi	68
11.	Hon'ble Mr. Justice Suvir Sehgal	69
12.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	26

24.03.2021

1.	Hon'ble Mr. Justice Rajan Gupta Hon'ble Mr. Justice Karamjit Singh	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	18
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	15
4.	Hon'ble Mr. Justice Sudip Ahluwalia	50
5.	Hon'ble Mr. Justice Arvind Singh Sangwan	67
6.	Hon'ble Mr. Justice Avneesh Jhingan	42
7.	Hon'ble Mrs. Justice Manjari Nehru Kaul	56
8.	Hon'ble Mr. Justice Manoj Bajaj	61
9.	Hon'ble Mr. Justice Harnaresh Singh Gill	68
10.	Hon'ble Mr. Justice Girish Agnihotri	17
11.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	26
12.	Hon'ble Mrs. Justice Meenakshi I. Mehta	69

25.03.2021

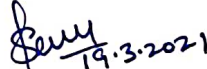
1.	Hon'ble Mr. Justice Ajay Tewari Hon'ble Mr. Justice Rajesh Bhardwaj	02
2.	Hon'ble Ms. Justice Jaishree Thakur	66
3.	Hon'ble Mr. Justice Deepak Sibal	23
4.	Hon'ble Mr. Justice Hari Pal Verma	63
5.	Hon'ble Mr. Justice Anupinder Singh Grewal	30
6.	Hon'ble Mr. Justice Harminder Singh Madaan	55
7.	Hon'ble Mr. Justice Gurvinder Singh Gill	64
8.	Hon'ble Mr. Justice Anil Kshetarpal	16
9.	Hon'ble Mr. Justice Mahabir Singh Sindhu	29
10.	Hon'ble Mr. Justice Sudhir Mittal	38

19.3.2021

11.	Hon'ble Mr. Justice Arun Monga	21
12.	Hon'ble Mrs. Justice Alka Sarin	48
<u>26.03.2021</u>		
1.	Hon'ble Mr. Justice Jitendra Chauhan Hon'ble Mr. Justice Vivek Puri	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	18
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia	15
4.	Hon'ble Mr. Justice Amol Rattan Singh	12
5.	Hon'ble Mr. Justice Fateh Deep Singh	14
6.	Hon'ble Mr. Justice Sudip Ahluwalia	50
7.	Hon'ble Mr. Justice Harinder Singh Sidhu	37
8.	Hon'ble Mrs. Justice Lisa Gill	27
9.	Hon'ble Mr. Justice B.S. Walia	20
10.	Hon'ble Mr. Justice Rajbir Sehrawat	24
11.	Hon'ble Mr. Justice Harnaresh Singh Gill	68
12.	Hon'ble Mr. Justice Suvir Sehgal	69

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 2 & 5 only except entry for Court Room Nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "**STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA**".

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


 (Sanjiv Berry)
 Registrar General
 19.03.2021